

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 6th March, 2020

No.F.11(32)-HC/2020/5002: Shri Biswajit Palit, District & Sessions Judge, Sepahijala Judicial District, Sonamura is hereby released from the post of District & Sessions Judge, Sepahijala Judicial District, Sonamura with immediate effect to enable him to join his new assignment as Legal Remembrancer and Secretary, Law Department, Government of Tripura.

The charge of the Court and Office of the District & Sessions Judge, Sepahijala Judicial District, Sonamura remains with Shri Angshuman Debbarma, Addl. District & Sessions Judge, Sepahijala Judicial District, Bishalgarh until further order.

By Order

Sd/-

(V. Pandey)

I/C. Registrar General

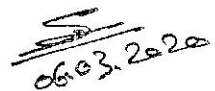
No.F.11(32)-HC/2020/5003-50

Dated, Agartala, the 6th March, 2020

Copy to:-

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
04. The LR & Secretary, Law Department, Government of Tripura, Agartala.
05. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa/ South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura.
06. The Director, Tripura Judicial Academy, Agartala.
07. The Registrar (Vigilance), High Court of Tripura, Agartala.

08. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
09. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
10. **The Judge, Family Court**, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District.
11. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. **The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.)**, Unakoti Judicial District, Kailashahar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala / South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Dhalai Judicial District, Ambassa
14. All Deputy Registrars, High Court of Tripura, Agartala.
15. **Shri Biswajit Palit**, District & Sessions Judge, Sepahijala Judicial District, Sonamura. He is directed to handover the charge of his Court and Office to Shri Angshuman Debbarma, Addl. District & Sessions Judge, Sepahijala Judicial District, Bishalgarh.
16. **Shri Angshuman Debbarma**, Addl. District & Sessions Judge, Sepahijala Judicial District, Bishalgarh. He is directed to take over the charge of the Court and Office of the District & Sessions Judge, Sepahijala Judicial District, Sonamura.
17. The Treasury Officer, Treasury No.I & II, Agartala, West Tripura Judicial District.
18. The Treasury Officer, Bishramganj, Sepahijala Revenue District.
19. The Sub-Treasury Officer, Sonamura, Sepahijala Revenue District.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
21. The Assistant Registrar (Admn.), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
23. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
24. Personal file of the Officer concerned.
25. ORDER FILE.


06.03.2020

I/C. Registrar General